

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 733 of 2004

Indore, this the 6th day of January, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Ku. Suman @ Vanmala, D/o. late Shri
Narayan Swami, aged about 37 years,
R/o. C/o. Anand Swami, Chhotti Line
Indore Gate, Behind Running Room,
Khandwa MP.

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through the
Ministry of Railway, New Delhi.
2. The Divisional Railway Manager,
Bhusawal.
3. The Account and Pension Officer,
Bhusawal.

... Respondents

ORDER (ORAL)

By M.P. Singh, Vice Chairman -

None is present for the applicant even on the second call. None was also present on 29th September, 2004. It appears that the applicant is not interested in prosecuting this Original Application. Accordingly, this Original Application is dismissed in default.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

"SA"

- पृष्ठानुसंधान सं. सं/सं. जयपुर, दि.
- पृष्ठानुसंधान सं. सं/सं.
- (1) पृष्ठानुसंधान सं. सं/सं. जयपुर, दि.
 - (2) पृष्ठानुसंधान सं. सं/सं. जयपुर, दि.
 - (3) पृष्ठानुसंधान सं. सं/सं. जयपुर, दि.
 - (4) पृष्ठानुसंधान सं. सं/सं. जयपुर, दि.
- सूचना एवं आदेशों का पालन करना है।

Ku. Suman @ Vanmala
Khandwa

Issued
On 19.01.05
BB